

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CP (IB)-1509/I&BC/(MB/2017

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2018**

NAME OF THE PARTIES: **INFOLINK SOLUTION PVT. LTD.**

v/s.

VENERATE TRADING PVT. LTD.

SECTION 8 & 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER
7. CP (IB)-1509/I&BC/(MB/2017

Petitioner side is present and Respondent side is also present. By the
Order of the Bench, this matter is adjourned to 24.7.2018

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)